

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2016
MANo.454/2017,539/2017
& IA 75/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

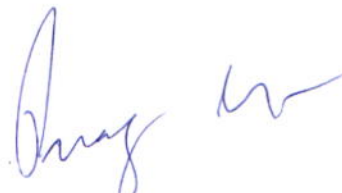
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE PARTIES: M/s. Cyrus Investments Pvt. Ltd. & Anr.
V/s
M/s. Tata Sons Limited & Ors.

SECTION OF THE COMPANIES ACT: 241-242,244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr.	C. Arjuna Sundaram		
Ms.	Ragini Mulla		
Mr.	Somasekhar Sundaresan		
Mr.	Apurva Diwari		
Mr.	Ruzbet Mistry		
Ms.	Sonali Tai Hary		
Mr.	Manik Dogra		
Mr.	Rohan Tai Hary		
Mr.	Gurjan Shah		
Mr.	Palag Kuvant		
Mr.	Akshay Doctor		
Mr.	Abhishek Venkatacharaman		
Mr.	Dhaval Kothari		
Mr.	Ravi Tyagi		
Mr.	Shubhanshu Gupta		
Ms.	Sanya Kapoor		
Ms.	Rini Baidoni		
Mr.	Debasish Chauhan Chauhan		


Adv. for Petitioners
i/b Desai & Diwari.

JANAK D. DWARKADAS, SR. ADV.
A/W. SHIREEN POCHKHANAWALLA]

1/B MANDEKSHA & SETHIA
FOR R-11.

Mr. Ravi Kadam, Sr. Counsel
Mr. Prateek Seksana, Counsel,
Ms. Ruby Singh Ahuja,
Mr. Dhruv Dewan,
Mr. Nitesh Jain,
Mr. Arjun Sharma,
Ms. Tahira Kareemwala,
Mr. Arjun Pall,
Mr. Sahil Monga,
Mr. Anupam Sharma,
Mr. Jeet Karia,
Ms. Ayemita Sinha,
Ms. Shivansi Agarwal,
Ms. Juhi Mathur
Advocates,

c/b. Shardul Amarchand Mangaldas & Co.
for Respondent Nos. 1, 2, 3 & 23.

ORDER

MA 454/2017, 539/2017 & IA 75/2017 in CP No. 82/241-242, 244/NCLT/MB/ MAH/2016

Counsel for Petitioners as well as Respondents are present.

Petitioners' side, part heard on rejoinder.

List this matter for further hearing on 31.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)